

**HIGH COURT OF SIKKIM  
GANGTOK**

No.: ...39.../ESTT./HCS

Dated: 31.03.2026

**NOTIFICATION**

In partial modification to Notification No. 27/ESTT./HCS dated 02.03.2026 and in pursuance to the resolution of Hon'ble Full Court by Circulation dated 30.03.2026, it is hereby notified that the Hon'ble Chief Justice and Hon'ble Judges of this High Court shall be entitled to engage four personal staff/sevak each in Level 4 of the pay matrix (i.e. ₹18,000) on co-terminus basis.

**Sd/-  
REGISTRAR GENERAL**

Memo No.: **ESTT./HCS**...4057-72.....

Date:

Copy to:-

1. Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble, the Chief Justice;
2. Additional Registrar-cum-P.P.S. to the Hon'ble Judge, High Court of Sikkim;
3. Joint Registrar-cum- Sr. Judgment Writer to the Hon'ble Judge, High Court of Sikkim;
4. Deputy Registrar-cum-P.S. to Registrar(Judicial Service), High Court of Sikkim;
5. Central Project Coordinator, High Court of Sikkim;
6. Director, Treasury, Pay and Accounts Office, Government of Sikkim, Gangtok;
7. Additional Secretary, Home Department for publication in Government Gazette;
8. All Section In-charge, High Court of Sikkim;
9. The Accounts Section, High Court of Sikkim, Gangtok;
10. File and,
11. Guard file.

  
**REGISTRAR**